

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

C
IVIL APPEAL NO. 5489 OF 2003

STATE OF U.P. & ANR.

Appellant (s)

VERSUS

SHIV NARAIN UPADHYAY

Respondent(s)

(With office report)

Date: 21/07/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE H.K. SEMA

For Appellant(s)

Mr. Pramod Swarup,Adv.

Mr. Jatinder Kumar Bhatia,Adv.

For Respondent(s) Mr. Varinder Kumar Sharma,Adv.(N.P.)

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

rwal)

(Neena Verma)

(Vijay Agga

Court Master

Court Master

LIST OF BOOKS REFERRED

1. 2000 (8) SCC 696